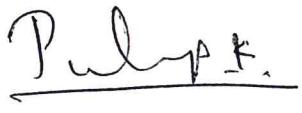


**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

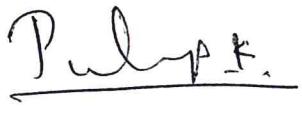
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No 101/17	-	For filing Affidavit	14	Wipro Chandrika Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
32	PRADEEP B KULKARNI 9986771214	Wipro Chandrika Limited  REPRESENTATION TO WHOM

32 PRADEEP B Wipro Chandrika Limited

KULKARNI

9986771214



**ORDER**

PCS for Petitioner is present. She reported that, already she has filed information in the registry that company is not governed by any regulators. Heard PCS, orders reserved.

  
Member (T)

  
Member (J)